

Name of the corporate debtor:SHEEL AUTO INDUSTRIES PRIVATE LIMITED; Date of commencement of CIRP: 25th August,2023; List of Creditors as on: 17th February, 2025															
Unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)															
SL.No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in COC						
1	RBL Bank	18.09.2023	9,74,606	9,74,606	UNSECURED	NA	0	NO	1.21%	NA	NA	-	-	Admitted	
		Total	9,74,606	9,74,606											



Akhil Abuja
Registration Number-IBBI/IPA-001/IP-P-02072/2020-2021/13213
Registered Address: Maxent Restructuring Services LLP,
S-376, Panchshila Park, Panchsheel Enclave,
South Delhi, New Delhi- 110017
Date- 17.02.2025
AFA valid upto: 31.12.2025